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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/141/2016

NAME OF THE PETITIONER(S) : T.P. Saravanavel & 3 others

NAME OF THE RESPONDENT(S) : M/s. Ponny Retail's Private Ltd and 2 others

UNDER SECTION : 397/398, 402, 406

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------------------------------|--------------------------|--------------------|------------------|
| REPRESENTATION BY WHOM | | | |

1. B. SARATH BABU
Advocate for
Respondent-3
Rajasekar.

Consel for R-3.

B. Sarath

2. N. Raja Sekar
for Shri N. Rajasekar, representing counsel for petitioner present. Shri B Sarath Babu, counsel for R3 present. No representation on behalf of the R2. Counsel for petitioner stated that his senior could not attend today as he is unwell. It is observed that there was no representation on behalf of R2 during the previous hearings dated 25.11.2016 and 5.1.2017. It appears that he is not interested to pursue the matter. In the circumstances, R2 is set ex parte. The matter is posted for final arguments. Put up on 21.02.2017 at 10.30 A.M.

N. Raja Sekar
3/2/17

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)